Nomination of cases by Hon'ble Senior Vacation Judge on 12/06/2015			
Sl no.	Case details	Nominated to-	File delivered in section
	Appropria	te Court dealing with such matters	
1	Crl. W. P 14020/2015 (Correction Application) with Nomination Application- 199875/2015	Appropriate Court dealing with such matters	Writ C-II (Crl Writ) Section on 15/06/2015
2	Bail - 16956/2015 (Correction Application) with Nomination Application- 199877/2015	Appropriate Court dealing with such matters	Bail Section on 15/06/2015
3	Bail - 19775/2015 (Correction Application) with Nomination Application- 199876/2015	Appropriate Court dealing with such matters	Bail Section on 15/06/2015

BY ORDER OF HON'BLE SENIOR VACATION JUDGE

I/C J.R.(LISTING) 15/06/2015